Revival status of the Talcher & Sindri Units of FCIL:

Talcher: Revival of Talcher unit is being done on 'nomination basis'. The pre-project activities for revival of Talcher unit (Odisha) by the nominated Public Sector Undertakings (PSUs), namely, RCF, CIL, GAIL and FCIL are in progress to set-up a coal-based fertilizer plant. A Joint Venture (JV) Company, namely, Rashtriya Coal Gas Fertilizer Limited, has been incorporated on 13th November 2015. CIL has appointed SBICap for the purpose of technical feasibility and financial viability of the coal gasification, validating TEFR, prepared by PDIL for the project and also to carry out asset valuation of Talcher Unit. SBICap has submitted its report. It has been decided that consortium partners study the report and the Board of the JV company may build consensus on the way forward.

Sindri: Union Cabinet in its meeting held on 21.05.2015 approved revival of Sindri unit on 'bidding route'. An Empowered Committee (EC) has been constituted to monitor the revival process of the Sindri unit. The EC in its meeting held on 25.01.2016 has recommended that revival of Sindri unit may be taken up by FCIL through a joint venture set up with one or more Public Sector Undertakings. Accordingly, a proposal for approval of the Cabinet has been initiated for the same.

Revival status of Durgapur, Haldia and Barauni units of HFCL:

As per CCEA approval in 2011 revival of all of these units are to be done on 'bidding route'. While considering the proposal for revival of FCIL units in its meeting held on 9.5.2013 CCEA approved that revival of HFCL Units will be taken up once the revival of FCIL units is on track. However, in the context of the recent announcement of the proposed Jagdishpur-Haldia Pipeline of GAIL, GoI decided fast tracking of revival, of Barauni unit of HFCL by demerging Barauni unit from HFCL. Cabinet approved on 31.3.2015 de-merger of Barauni Unit from HFCL and revival of the same through 'bidding route'. An Empowered Committee (EC) has been constituted to monito revival of Barauni Unit.

The EC in its meeting held on 31.07.2015 recommended to take fresh proposal to Cabinet for bringing out HFCL from the purview of BIFR and revive the unit by HFCL itself through bidding route instead of demerger as approved by the Cabinet on 31.03.2015. Accordingly, a Cabinet note seeking waiver of Govt. of India loan and interest thereon has been finalized and is under inter-ministerial consultation.
